

**The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024
(Amendment of the Schedule) -Introduced**

SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT): Sir, I rise to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

माननीय अध्यक्ष : प्रश्न यह है :

कि संविधान (अनुसूचित जनजाति) आदेश, 1950 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI SAPTAGIRI SANKAR ULAKA: Sir, I introduce the Bill.